

DOCUMENTARIES ON ELECTION MEETINGS

*268. SHRI S. N. MAZUMDAR: Will the Minister for INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Films Division have prepared or have under preparation any documentary depicting election meetings and annual conferences of the different political parties and Central Labour and *Kisan* Organisations;

(b) if so, how many such documentaries have been prepared or are under preparation;

(c) the names of the political parties and Labour or *Kisan* Organisations whose conferences they depict; and

(d) the number of films relating to each such party or organisation?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN) : (a) to (d). Generally, the Films Division does not produce films depicting annual conferences of political parties. Three documentaries were produced during the days of the first general elections, giving an account of the elections and showing the election machinery. The main film includes shots of electioneering by various political parties existing in the country at that time. Two other films of a similar nature, explaining the importance of election machinery and showing how it functioned in the elections in the country, were also produced in which electioneering activities of various political parties were shown. Before the coming into force of the new constitution, in 1949, a film was prepared on the Jaipur Session of the Indian National Congress. As a matter of policy, any further production of films of this nature was stopped.

SHRI S. N. MAZUMDAR: Am I to take it that since then films of the annual conferences of the Indian National Congress or of the Indian National Trade Union Congress have not been prepared?

DR. B. V. KESKAR. No, Sir. And we do not propose to produce films not only of the Indian National Congress but of any other political party conference as a documentary. Naturally, such things might come in in newsreels that are released weekly.

SHRI S. N. MAZUMDAR: The hon. Minister said something about preparing films as newsreels. May I know whether such newsreels have been prepared?

DR. B. V. KESKAR: Every week we release a newsreel giving important events in the country as much as is possible within ten minutes and in that as events the conferences of various political parties are included but no preference is given to any party. They are taken in according to importance.

SHRI S. N. MAZUMDAR: May I know, Sir, in the newsreels which of the conferences and which of the parties have been given?

MR. CHAIRMAN: I appeared in the newsreel in the Shia Conference.

SHRI V. K. DHAGE: Are events of places other than Delhi also included in the newsreels?

DR. B. V. KESKAR: I think Delhi is very little in the news*. In fact, the complaint that we have had is that Bombay is too much in the news. It is very difficult to apportion a percentage in these things.

SHRI V. K. DHAGE: Are there any arrangements for newsreels to be taken in places outside Bombay and Delhi?

DR. B. V. KESKAR: We have got newsreel cameramen posted at four places and we propose to increase it to seven or eight now.

SHRI S. N. DWIVEDI: Which are the places?

DR. B. V. KESKAR: At present we have got in Bombay, Calcutta, Madras, Delhi and Lucknow also.

SHRI V. K. DHAGE: In what other places will they have them now?

DR. B. V. KESKAR: The places have not been decided but we might have two or three more.

CAPITAL STRUCTURE OF FOREIGN FIRMS ENTERING INTO AGREEMENTS WITH INDIA

♦269. SHRI S. N. MAZUMDAR: Will the Minister for PRODUCTION be pleased to state:

(a) whether Government have any information as to the capital structure of the French, German and Swiss firms with which the Ministry of Production have concluded agreements during the last five years; and

(b) if so, what is the paid-up capital of these concerns and how much of it is owned by the nationals of the respective countries?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) Yes, some information is available.

(b) A statement showing the approximate paid-up capital of the French, German and Swiss firms with which the Production Ministry have concluded agreements is laid on the Table of the House. [See Appendix IX, Annexure No. 56.]

No information is available as to how much of the share capital of the firms is owned by the nationals of the respective countries,

SHRI S. N. MAZUMDAR: Is it not a fact that it is an international monopoly and they hold considerable shares in the concerns of other countries and information regarding that would have been interesting for study and comparison?

SHRI K. C. REDDY: I do not quite follow the question, Sir.

SHRI S. MAHANTY: Do not the Government stipulate any condition as to the quantum of Indian nationals' shares before entering into agreements

with foreign firms? Is there any stipulation or not?

SHRI K. C. REDDY: No. All possible information is ascertained before entering into such agreements.

SHRI S. MAHANTY: Part (b) of the question is, what is the paid-up capital of these concerns and how much of it is owned by the nationals of the respective countries and in reply to it, if I am correct, the hon. Minister said that he had no information. But now his answer contradicts his earlier answer.

SHRI K. C. REDDY: The answer was that information as much as possible is ascertained but the fact whether the nationals of the country own so much shares and some others own so much shares is not relevant for our purposes.

MR. CHAIRMAN: This has nothing to do with our nationals. He thought it was a question referring to how much their nationals had contributed, and so he said no information was available.

*270. [For answer, vide col. 2218 infra.]

CHAIN STORE SYSTEM TO ENCOURAGE PRODUCTION AND MARKETING OF CONSUMER GOODS

"271. SHRI S. N. DWIVEDY: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government propose to set up a Chain Store System to encourage production and marketing of consumer goods produced by small-scale industries; and

(b) if so, when it is likely to be established?

THE DEPUTY MINISTER FOR COMMERCE AND INDUSTRY (SHRI N. KANUNGO) : (a) and (b). A proposal of this nature is in the exploratory stage.